

जोकि गुप्त रखी जाती है, इसलिये सरकार लोक-हित की दृष्टि से इसको प्रकट करना मुनासिब नहीं समझती। फिर भी मैं माननीय सदस्य को यह बताना चाहता हूँ कि जिन बातों पर विचार त्रिनमय हुआ उन में से एक विशेष बात विचाराधीन यह थी कि सरकार का विशेष स्थान देखते हुए सरकारी विज्ञापनों के लिये विशेष दर मान लिया जाये।

**Indian Convicted in U.K.**

\*900. **Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a member of the staff of the Indian High Commission in London was convicted by a British Court on charge of cheating the London Transport Executive; and

(b) if so, what steps Government propose to inculcate a better sense of discipline among the members of staff of our missions in London and elsewhere?

**The Deputy Minister of External Affairs (Shrimati Lakshmi N. Menon):**

(a) and (b). A clerk employed in our High Commission in London was, on August, 9, 1960, sentenced to serve a term of imprisonment for four months on the charge of having defrauded the London Transport Authority. The accused has been released on bail and has appealed against his conviction. The matter is thus *sub judice*.

Apart from elaborate rules on the subject, every effort is made by personal contacts to ensure discipline.

**Janata Hotel in Delhi**

\*901. { **Shri Ram Krishan Gupta:**  
**Shri Rameshwar Tantia:**  
**Sardar Iqbal Singh:**  
**Shri D. C. Sharma:**  
**Shri Harish Chandra Mathur:**  
**Shri Madhusudan Rao:**

Will the Minister of Works, Housing and Supply be pleased to refer to the

reply given to Starred Question No. 844 on the 14th March, 1960 and state:

(a) the progress since made with regard to the construction of a Janata Hotel in Delhi; and

(b) whether such hotels are also proposed for any other big cities?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chandra):** (a). The preliminary estimate and the drawing for the proposed hotel are under examination.

(b). No, Sir.

**Exports to America**

\*902. { **Shri Rameshwar Tantia:**  
**Shri Ram Krishan Gupta:**  
**Sardar Iqbal Singh:**  
**Shri Madhusudan Rao:**  
**Shrimati Mafida Ahmed:**

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1540 on the 16th April, 1960 and state:

(a) whether Government have since examined the proposals to set up a panel of designers to produce right type of goods that could be exported to America; and

(b) if so, the result thereof??

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The proposal has been examined. As the question of opening an office of the Handloom Export Organization in New York and of having Indian designers being trained in the U.S.A. and inviting capable foreign design experts to India, is separately under consideration, the proposal for setting up a panel of designers as such has not been pursued.

**Vocational Training of Tibetan Refugees**

\*904. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state: